

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.426/97

Monday, this the 31st day of March 1997.

CORAM:

HON BLE MR PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

P Kamalamma
Group'D
Postal Stores Depot
Thiruvananthapuram

Applicant

By Advocate Mr G Sasidharan Chempazhanthiyil

vs

1. Superintendent
Postal Stores Depot
Thiruvananthapuram
2. Chief Postmaster General
Kerala Circle
Thiruvananthapuram
3. Director General,
Postal Department
New Delhi. - Respondents

By Advocate Mr James Kurian, ACGSC

The application having been heard on 31.3.97
the Tribunal on the same day delivered the following
order:

ORDER

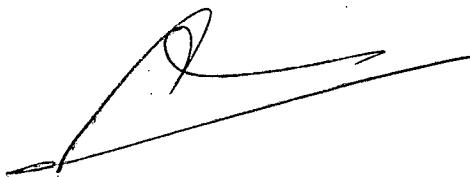
HON'BLE MR PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

Applicant who was a part-time Scavenger in the Postal
Stores Depot, Trivandrum and was later on made full time by
A 2 order and regularised by A 3 order dated 12 10 92 prays that
the period of full time casual service rendered by her from 2.11.87

to 11.10.92 be counted as qualifying service to the extent of 50% for pensionary benefits. She has made a representation A-4 in this behalf to the second respondent. Learned counsel for respondents submits that the second respondent will consider A-4 representation and pass appropriate orders. We accordingly direct the second respondent to pass appropriate orders on A-4 within three months of today.

2. Application is disposed of as aforesaid. No costs.

Dated, the 31st March, 1997



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURES

1. Annexure A2: True copy of Memo No.PSD/42/IV dated 30.11.1987 issued by 1st respondent.
2. Annexure A3: True copy of the Memo No.PSD/42/Vol.V dated 12.10.1992 issued by 1st respondent.
3. Annexure A4: True copy of the representation dated 16.12.1996 submitted by applicant to the 2nd respondent.

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